

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD**

**NOTIFICATION NO.282/2021-RC, DATED 16.08.2022**

**REF:** High Court's Notification No.282/2021-RC, dated 06.05.2022, issued for recruitment to 50 posts of Civil Judge.

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It is hereby informed to all the candidates who have appeared for the computer based Screening Test held on 13.08.2022 (Second Saturday) in connection with the recruitment to 50 posts of Civil Judge notified for the years 2021 and 2022, that the Preliminary Key, Response Sheets (Computer based answer sheets) of the candidates appeared for the said examination together with the Format of Application for submission of written objections, if any, on Preliminary Key, are hosted in the website of the High Court, for information of the candidates.

The candidates are further informed that, if they have any objections to the Preliminary Key Answers, they have to submit their objections in writing **in the enclosed format of application only**, between 10.30 a.m. to 5. p.m. during the working days from 16.08.2022 to 24.08.2022, in Person or by Speed Post or by Courier, in the Office of the Registrar (Recruitment), High Court for the State of Telangana at Hyderabad-500 066.

No objections will be entertained or considered, if the same are received after 5 p.m. on 24.08.2022.



**REGISTRAR (RECRUITMENT)**

**High Court's Website: [tshc.gov.in](http://tshc.gov.in)**

## HIGH COURT FOR THE STATE OF TELANGANA

Computer based Screening Test conducted on 13.08.2022 for recruitment to 50 posts of Civil Judge under Notification No.282/2021-RC, dated 06.05.2022

### **FORMAT FOR SUBMISSION OF OBJECTIONS, IF ANY, ON PRELIMINARY KEY:**

#### DETAILS OF THE CANDIDATE:

Name of the Candidate as per Hall Ticket.	
Hall Ticket No.	
Postal Address of the Candidate for Communication.	
Mobile Number.	

#### DETAILS OF OBJECTION (S) FOR A QUESTION

Write Question ID (Mandatory):	Objection in Question (or) Option (or) Both	1.Objection in question 2.Objection in Option 3.Objection in Both [Please tick ( ) the appropriate Objection]
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#### Description of Objection:

Details of Standard Reference in support of Objection:

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Note:

1. The Written Objections on Preliminary Key should be submitted to the Registrar (Recruitment), High Court for the State of Telangana, Hyderabad – 500066, in person or by speed post or by courier from 16.08.2022 to 24.08.2022.
2. Along with Objections, **copy of Hall Ticket and supporting documents should be enclosed for verification.**
3. Objections which are vague and without proper details will not be entertained.
4. The details furnished in the columns should be clear and visible.
5. Mention the Question ID and Not the Question Number. It is MANDATORY, Failing which, Objection raised will not be considered.

DECLARATION

I hereby declare that I have appeared for the examination on 13<sup>th</sup> August 2022 at (Mention the Test Centre Name and City) \_\_\_\_\_.

The details written by me are correct and pertain to me. The objection(s) stated by me in the above table are based on standard reference books on the concerned subject. I understand that the HIGH COURT FOR THE STATE OF TELANGANA would not accept the application for objections through online or by any other mode like messages, emails, mobile whatsapp, and only written objections received under proper acknowledgment would be considered. I also understand that the objections received after the date i.e. 5.00 pm on 24.08.2022 would not be entertained and the HIGH COURT FOR THE STATE OF TELANGANA is not responsible for the postal/courier delays. I understand that the decision of the HIGH COURT on all objections received shall be final and no further correspondence in the matter will be entertained.

SIGNATURE OF THE CANDIDATE